

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5008**  
TO BE ANSWERED ON 23.03.2026

**Grossly Polluting Industries**

5008. DR. C. N. MANJUNATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of Grossly Polluting Industries (GPIs) identified along the Arkavathy and Cauvery river basins in the State of Karnataka as on January, 2026;
- (b) the details of Online Continuous Effluent Monitoring Systems (OCEMS) installed by industries in the said river basins including the number of units connected to the monitoring network;
- (c) the details of central funds released to the State Government of Karnataka under the National River Conservation Plan (NRCP) during the last three years, year-wise; and
- (d) the details of the action taken by the Government against industrial units found non-compliant with Zero Liquid Discharge (ZLD) norms in the State?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

**(a) to (d)**

The concerned SPCBs/PCCs in their jurisdiction identify Grossly Polluting Industries (GPIs). As per information provided by Central Pollution Control Board (CPCB), there are 3 GPIs in the State. All the 3 units are operational and complying with environmental standards.

Details of Online Continuous Effluent Monitoring Systems (OCEMS) installed by industries in the said river basins including the number of units connected to the monitoring network can be assessed through <https://rtdms.cpcb.gov.in/data>

As per information provided by National River Conservation Directorate (NRCD), no Central funds have been released to the State Government of Karnataka under the National River Conservation Plan (NRCP) during the last three years.

In the last five years, in the State of Karnataka, four units were found non-compliant with respect to Zero Liquid Discharge (ZLD) norms. Actions taken under the provisions of environmental laws included two closure directions and two show cause notices.

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